

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
M.A. No. 129/2025
In
ORIGINAL APPLICATION NO. 986 OF 2024**

**IN THE MATTER OF:
Praveen Trivedi**

.....PETITIONER

VERSUS

State of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 20.11.2025)

Praveen Trivedi

.....PETITIONER

VERSUS

- 1. State of Haryana**
Through Additional Chief Secretary,
Environment and Climate Change Department, Government of Haryana
IInd Floor, Bays No. 55-58, Paryatan Bhawan,
Sector-2, Panchkula, Haryana-134109
Email: environment@hry.nic.in / csharyana@gov.in **Respondent No.1**
- 2. District Magistrate, Rewari**
Mini Secretariat, Rewari
Rewari - Bawal Road, opposite. Sector 1, Subhash Nagar,
New Aanaj Mandi, Rewari, Haryana 123401
Email: derwr@hry.nic.in **Respondent No.2**
- 3. Haryana State Pollution Control Board**
Through its Member Secretary
C-11, Sector 6, Panchkula, Haryana-134109
Email: hqhspcb@hspcb.org.in **Respondent No.3**
- 4. GT Cargo Fittings India Pvt. Ltd.**
Khasra No. 58, Janoli Road,
Village Baghola, Palwal-121102, Haryana **Respondent No.4**